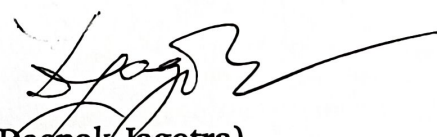


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

In super-session of earlier orders, The Arrear Committee, East District Karkardooma Courts, Delhi is hereby re-constituted consisting of the following Judicial Officers with immediate effect:-

- | | |
|--|-------------|
| 1. Sh. Reetesh Singh, ASJ-02 (Spl. Judge) (NDPS), East | Chairperson |
| 2. Sh. Ajay Garg, ADJ-01, East | Member |
| 3. Sh. Jitendra Pratap Singh, CMM, East | Member |
| 4. Sh. Manoj Kumar, SCJ-cum-RC, East | Member |
| 5. Sh. Mayank Mittal, ACJ-CCJ-ARC, East | Member |



(Deepak Jagotra)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 4045-53/PD&SJ (East)/KKD/Delhi/2022

Dated 8/6/2022

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Concerned Judicial Officers, Karkardooma Courts, Delhi.
4. All the Judicial Officers, East District, Karkardooma Courts, Delhi.
5. The Administrative Officer (Judl.)/In-charge, Judicial Branch, Karkardooma Courts, Delhi.
- ✓ 6. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
7. For uploading on LAYERS.
8. PS/Reader to the undersigned.
9. Concerned file.
10. Guard File.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi